

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 34(ND)/2011
CA NO.

CORAM:

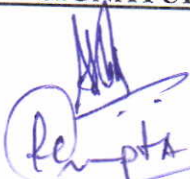

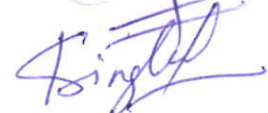
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: **Sh. Hari Prakash Poddar**
Vs.
M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

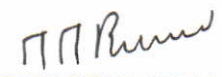
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH KHORANA	Advocate	Resp. 2 & 3	
2.	Himanshu Gupta	Advocate	Petitioner	
3	Kanishka Singhal	Company Secretary	Res. 4	

Order

On behalf of Respondents No. 2 & 3 a request for adjournment has been circulated. No objection has been raised by the other side.

The hearing is deferred to 21.11.2016 for arguments.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)